

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

11. *I.A. 3230/2022

I.A. 3159/2022

I.A. 2253/2022

IN

C.P.(IB)-4190(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022**

NAME OF THE PARTIES: ICICI Prudential Real Estate AIF I

V/s

Mayur Pankh Properties Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Aarti Deodhar i/b SSB Legal & Advisory counsel appearing for the Resolution Professional and Adv. Mulkit Salia appearing for applicant in IA 3159/2022 and Adv. Rajan Agarwal appearing for respondent are present through virtual hearing.

Parties are directed to complete the pleadings in this matter before the next date of hearing. List this matter on **05.12.2022**.

Sd/-

ANURADHA SANJAY BHATIA

Member (Technical)

/RKS/

Sd/-

H. V. SUBBA RAO

Member (Judicial)